THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI (CHAND RAM): (a) Yes, Sir

(b) and (c). The traffic position at Trinagar is being kept under constant watch During morning peak-hours, there has been over-crowding on the buses on this route To reduce the rush three special trips in the morning have already been provided on this route

जे० सी० बी० तथा भारत सरकार मुद्रणालय के कर्मचारियों के वेतनमानों में असंगतियां

1210. **श्री मही लाल** : क्या रक्षा मंत्री जे०सी०बी० तथा भारत सरकार मुद्रणालय के कर्मचारियों के वेतनमानों मे असगतियो के बारे म दूसरे वेतन आयोग की सिफारिशो के बारे मे 22 जून, 1977 के तारांकित प्रश्न सख्या 163 और 13 जुलाई, 1977 क अतारांकित प्रश्न सख्या 3306 के उत्तर के सबध मे यह बताने की कृपा करेंगे कि

(क) क्या 1974 मे विचाराधीन चले आ रहे मामले पर इस बीच अन्तिम निर्णय कर लिया गया है, और

(ख) यदि हा, तो उसका क्या परिणाम निकला और यदि नही, तो इस बारे मे असाधारण विलम्ब के क्या कारण हैं ?

रक्षा मंत्री (श्री जगजीवन राम) : (क) जी नही ।

(ख) इस मामले मे इस लिए देरी हुई है कि इस पर सभी पहलुओ से, और दूसरे स्थानो पर इसके सम्भावित परिणामो को ध्यान मे रखते हुए विस्तार से विचार किये जाने की आवश्यकता है । फिर भी इसे शीघ्र निपटाने के प्रयास किये जा रहे हैं ।

मंत्रालय की पुस्तकों को हिन्दी में प्रकाशित करवाना

1211. **श्री मोहन लाल पिपिल** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) उनके मंत्रालय मे तैयार किए गए मैन्यूलो, सहिताओ, नियम पुस्तको आदि के नाम क्या है,

(ख) क्या राजभाषा नीति के अनुसार इन मैन्युलो, सहिताओ आदि को हिन्दी मे भी प्रकाशित करना होता है; और

(ग) यदि हा, तो उनमे से कितनी पुस्तकें हिन्दी मे प्रकाशित हुई है और शेष पुस्तको को हिन्दी मे प्रकाशित न करने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) सूची सभा पटल पर रख दी गयी है। [ग्रन्थालय में रखा गया। देखिये सख्या LT/1158/77]

(ख) जी हा, श्रीमान ।

(ग) 64

शेष मैन्युल आदि हिन्दी अनुवाद तथा प्रकाशन की विभिन्न अवस्थाओ मे है ।

'किस्सा कुर्सी का' मुकदमें की सुनवाई के दौरान नारे लगाया जाना

1212. **श्री यादवेन्द्र दत्त** : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार को इस बात की जानकारी है कि जब 'किस्सा कुर्सी का' मुकद्दमे के सम्बन्ध मे मुल्जिम न्यायालय में हाजिर हुए तब उनकी जयकार करने के लिए अलीगढ़ तथा अन्य स्थानो से किराये पर लोग बुलाए गए थे और उपरोक्त मुल्जिम व्यक्ति कनाट प्लेस के उस प्रसिद्ध होटल में ठहरे थे जिसका मालिक एक ऐक्सपोर्ट

इम्पोर्ट फर्म चलाता है जिसका सम्बन्ध श्री संजय गांधी से है, और

(ख) तत्सम्बन्धी संक्षिप्त ब्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) :(क) ऐसी कोई सूचना प्राप्त नहीं हुई है ।

(ख) प्रश्न नही उठता ।

Solid State Physics Laboratory, Delhi

1213. SHRI RAMANAND TIWARY: Will the Minister of DEFENCE be pleased to refer to the reply given to Starred Question No. 347 dated the 6th July, 1977 regarding Management Report, 1976 on the working of Solid State Physics Laboratory, Delhi and state:

(a) whether some secret information contained in the report was leaked out by the author to some unauthorised agency outside DRDO Head Quarters,

(b) if so, the action taken or proposed to be taken in this regard;

(c) the position held by the author, the number of projects assigned to him and the contributions made by him separately, during the last three years; and

(d) whether the projects assigned to the author have been completed, and the action taken or proposed to be taken in this regard?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) Does not arise.

(c) and (d). During 1974-75 he was holding the position of Divisional Officer in Servo & Control Division at Defence Electronics Research Laboratory Hyderabad in the capacity of Principal Scientific Officer. He was not assigned and independent project. Having met with a serious accident he was not assigned any duty from April 75 to 14 January 1976. He was posted to Solid State Physics Laboratory, Delhi on 15 January 76 on Compassionate grounds and remained there upto 19 February 77. Here he was not employed on any particular project but was assigned the duties of Officer-in-Charge Technical Management Division. He was again posted to his parent Laboratory i.e., Defence Electronics Research Laboratory, Hyderabad on completion of his initial period of posting on compassionate grounds. On the recommendation of a Medical Board he was transferred to one of the Directorates of R & D Headquarters viz., Directorate of Scientific Evaluation. In his new assignment he helped in preparing the papers for Symposium on R & D Management. He is incharge of the library of the establishment and has also been assigned some porject work very recently.

Clearance of Applications for Import of Gas Turbines

1214. SHRI S. G. MURUGAIYAN: Will the Minister of ENERGY be pleased to state:

(a) whether a number of applications from private companies for importing gas turbines are pending before the Centre for clearance for a long time;

(b) if so, the details thereof;

(c) whether Government have decided to give clearance for all such proposals with immediate effect; and

(d) if so the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There is no application from private companies for importing of gas turbines pending for clearance.

(b) to (d). Does not arise.